

ITEM NO.7 Court 5 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).1835/2021

(Arising out of impugned final judgment and order dated 07-01-2020 in WC No.70651/2009 passed by the High Court Of Judicature At Allahabad)

KANPUR DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

RAM SUNDAR & ORS.

Respondent(s)

(With applns for exemption from filing c/c of the impugned judgt, exemption from filing O.T., permission to file additional documents/facts/annexures)

WITH

SLP(C) No. 13698/2021 (XI)

(With applns for exemption from filing c/c of the impugned judgt, exemption from filing O.T.)

Date : 03-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Sanjeev Kumar Dubey, Sr. Adv
Mr. Abhishek Chaudhary AOR
Mr. Rajmangal kumar Adv
Ms. Unnati Tripathi Adv

Mr. V.K. Shukla, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Manoj Kumar Dwivedi, Adv
Mr. P.C. Patnaik, Adv
Mr. Shashank Singh, AOR
Mr. Bhupesh Kumar Pathak, Adv
Mr. Pravin Kumar Kashyap, Adv
Ms. Subhashini Dwivedi, Adv
Mr. Ramnesh Kumar Sahu, Adv
Mr. Vikas Gupta, Adv.

Mr. Manoj Kumar Dwivedi, Adv
Mr. P.C. Patnaik, Adv
Mr. Shashank Singh, AOR
Mr. Bhupesh Kumar Pathak, Adv
Mr. Praveen Kumar Kashyap, Adv
Ms. Subhashini Dwivedi, Adv
Mr. Ramnesh Kumar Sahu, Adv
Dr. Sushil Balwada, AOR

Ms. Lara Siddiqui, Adv.
Mr. Arvind Kumar, Adv.
Mr. Prahlad Narayan Singh, Adv.
Mr. Sameer Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with C.A. No.7878 of 2019.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master